

minimum, under the Forest (Conservation) Act, 1980.

(2) to control shifting cultivation.

(3) to close a percentage of such forests from all forestry operations and to protect them from grazing and fire.

(4) to reduce biotic pressures on these forests by promoting use of alternative fuels and developing new fodder and pasture lands.

(5) to control functioning of existing saw and veneer mills and normally not allowing establishment of new saw mills.

गरीबी की रेखा से ऊपर लाये जाने वाले व्यक्तियों संबंधी लक्ष्य में कमी

*254. श्री कैलाशचंद्र मिश्र :

श्री अटल बिहारी वाजपेयी :

क्या प्रधान मंत्री 24 जुलाई, 1986 को राज्य सभा में तारांकित प्रश्न 113 के दिये गये उत्तर को देखते और यह कानून को कृपा करें कि छठी पंचवर्षीय योजनावधि के दौरान गरीबी रेखा के ऊपर लाये गये 751 लाख लोगों की तुलना में सातवीं पंचवर्षीय योजनावधि के दौरान गरीबी रेखा के ऊपर लाये जाने वाले व्यक्तियों संबंधी लक्ष्य को घटाकर 619 लाख कर देने के क्या कारण हैं ?

सूचना और प्रसारण मंत्रालय के राज्य मंत्री (श्री अजित दाजा) : गरीबी कम करने का लक्ष्य संपूर्ण अर्थव्यवस्था के लिये, संवृद्धि के लक्ष्य और गरीबी दूर करने के कार्यक्रमों में निवेश को ध्यान में रख कर निर्धारित किया जाता है। छठी पंचवर्षीय योजना में संपूर्ण अर्थव्यवस्था के लिये 5.2 प्रतिशत की संवृद्धि का लक्ष्य (जो प्राप्त कर लिया गया) रखा गया था और गरीबी दूर करने के प्रत्यक्ष कार्यक्रमों के अन्तर्गत 1979-80 की कीमतों पर परिवर्ष 3020 करोड़ रु०) वार्षिक व्यय, वर्तमान कीमतों पर 3880 करोड़ रु०) था। सातवीं पंचवर्षीय योजना में संपूर्ण अर्थव्यवस्था के

लिये संवृद्धि का लक्ष्य 5 प्रतिशत वर्ष है और गरीबी दूर करने के कार्यक्रमों के लिये 1984-85 की कीमतों पर परिवर्ष 6590 करोड़ रु० है। यहां यह उल्लेख करना महत्वपूर्ण है कि छठी पंचवर्षीय योजना 1979-80 के आधार वर्ष से शुरू हुई। वर्ष 1979-80 में आर्थिक निष्पादन बहुत असंतोषजनक था, जो मुख्यतः 1978-79 में कृषि उत्पादन में लगभग 15 प्रतिशत तक की कमी के कारण था और इसलिये यह वर्ष, एक सामान्य वर्ष नहीं था। उक्त वर्ष अर्थात् 1978-79 की अपेक्षा 1979-80 में सकल राष्ट्रीय उत्पादन की संवृद्धि दर -4.7 प्रतिशत और 1977-78 की अपेक्षा 1979-80 में गरीबी की रेखा से नीचे रहने वाले व्यक्तियों की संख्या में 410 लाख तक की वृद्धि हुई। इसका कारण, 1979-80 का निम्न आधार था जिसका छठी योजना में आर्थिक संवृद्धि की ऊंची दर का उद्देश्य और गरीबी में और अधिक कमी करने का लक्ष्य रखा गया था। इसके मुकाबले सातवीं पंचवर्षीय योजना, सामान्य आधार वर्ष 1984-85 से शुरू से हुई और सभी लक्ष्यों का गरीबी दूर करने के लक्ष्य सहित इस पुनर्भूमि में मूल्यांकन किया जाना है। इस प्रकार इस बात को कि सातवीं योजना का आशय छठी योजना में गरीबी की रेखा से ऊपर लाये गये 751 लाख व्यक्तियों की उपलब्धि के मुकाबले 619 लाख व्यक्तियों को गरीबी की रेखा से ऊपर उठाना दो योजनाओं के आधार वर्ष के स्वरूप में अन्तर के संदर्भ में स्पष्ट किया जा सकता है।

Study Report regarding Turning of Land into Deserts

*255. SHRI PRAMOD MAHAJAN:

SHRI ATAL BIHARI
VAJPAYEE:

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether Government's attention has been drawn to a book entitled 'Citizen's report of Indian Environment', published from the Centre for Science and Environment, New Delhi which states that nearly fifteen crore hectares

of our land area is rapidly turning into desert and also that 70. per cent of all available water is polluted;

(b) if so, what is Government's re action in this regard; and

(c) what are the other environmen tal findings in the report and the steps being taken in that context?;

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI BHAJAN . LAL): (a) Yes, Sir.

(b) Government have identified the various environmental problems and are taking steps to solve them.

(c) A statement is placed on the Table of the House. [See Appendix CXL, Annexure No. 65]

Review of Working of Government Departments

*256, SHRI S. S. AHLUWALIA: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that Government recently undertook an exercise to review the functions of various Government departments with a view to streamline the working and avoid dup-licacy of work; and

(b) if so, the results of such an exercise and the steps taken or proposed to be taken by Government in this direction? •

' THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM): (a)' and (b) Reviews toward rationalisation and further streamlining of the functioning of government departments is a continuing process. Illustrative lists of some recent steps -taken in this direction were laid on the Table of the House on 6-11-86 in reply to Unstarred Question No. 322.

Briefcase Containing Bomb like Device in a DTC Bus

*257. SHRI KALPNATH RAI: SHRI KAPIL VERMA:

Will the Minister of HOME AFFAIRS be pleased to refer to the answer to Unstarred Question 408 given in the Rajya Sabha on 6th November, 1986 and state what steps are being taken to prevent the recurrence of such incidents as happened on 1st September, 1986 in Delhi where a briefcase containing a bomb-like device was found in a D. T. C. bus?

THE MINISTER OF HOME AFFAIRS (SHRI BUTA SINGH): Steps like increased foot and mobile patrolling, intensive checking of vulnerable places, posting pickets at strategic point, vigilance at crowded places, surprise- checking of vehicles, strengthening of border checkposts and holding of inter-State/inter-district meetings to exchange information about the movements of extremists, have been taken. Publicity is made through the media cautioning the people not to pick up unclaimed objects and t inform the police if they come across any unclaimed suspicious object.

Clearance of irrigation **Projects of** Tamil Nadu pending: **with thPlanning** Commission

*288 SHRI TRIBALU

SHRI V. GOPALSAMY:

Will the PRIME MINISTER be pleased to state:

(a) what is the number of minor and major irrigation projects of Tamil Nadu presently pending with the Planning Commission;

(b) date on which each report of these projects have been submitted;

(c) at what stage each project is pending for clearance; and

(d) what steps are being taken to-clear these prbjtectSj expeditiously?